

Nomination of cases by Hon'ble The Chief Justice on 21/07/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Writ A – 19455/2015	Hon. Dilip Gupta, J.	Writ A-II Section on 22/07/2015
2	Writ A – 63540/2013	Hon. Dilip Gupta, J.	Writ A-II Section on 22/07/2015
3	Writ A – 54751/2013	Hon. Dilip Gupta, J.	Writ A-II Section on 22/07/2015
4	Writ A – 30605/2013	Hon. Dilip Gupta, J.	Writ A-II Section on 22/07/2015
5	C.E.R. - 2/2007	Hon. Dilip Gupta, J.	STR/TTR Section on 22/07/2015
6	C.E.R. - 3/2010	Hon. Dilip Gupta, J.	STR/TTR Section on 22/07/2015
7	C.E.A. Defective - 178/2010	Hon. Dilip Gupta, J.	STR/TTR Section on 22/07/2015
8	C.E.A. Defective - 80/2004	Hon. Dilip Gupta, J.	STR/TTR Section on 22/07/2015
9	C.E.A. Defective - 225/2008	Hon. Dilip Gupta, J.	STR/TTR Section on 22/07/2015
10	C.E.A.- 474/2007	Hon. Dilip Gupta, J.	STR/TTR Section on 22/07/2015
11	C.E.R. - 2/2009	Hon. Dilip Gupta, J.	STR/TTR Section on 22/07/2015
12	C.E.R. - 7/2009	Hon. Dilip Gupta, J.	STR/TTR Section on 22/07/2015
13	Writ C - 62493/2010	Hon. Tarun Agarwala, J.	Writ C-II Section on 22/07/2015
14	Writ C – 56864/2010 (Listing Application – 223166/2015)	Hon. Tarun Agarwala, J.	Writ C-II Section on 22/07/2015
15	Writ C - 45331/2009	Hon. Tarun Agarwala, J.	Writ C-II Section on 22/07/2015
16	Writ C - 13269/2009	Hon. Tarun Agarwala, J.	Writ C-II Section on 22/07/2015
17	Writ C - 62666/2010	Hon. Tarun Agarwala, J.	Writ C-II Section on 22/07/2015
18	Writ C - 16847/2010	Hon. Tarun Agarwala, J.	Writ C-II Section on 22/07/2015
19	Writ C - 68969/2005	Hon. Tarun Agarwala, J.	Writ C-II Section on 22/07/2015
20	Spl. A. - 104/2011	Hon. Rakesh Tiwari, J.	Spl. A. Section on 22/07/2015
21	Spl. A. - 2080/2011	Hon. Rakesh Tiwari, J.	Spl. A. Section on 22/07/2015
22	Spl. A. - 1439/2013	Hon. Rakesh Tiwari, J.	Spl. A. Section on

			22/07/2015
23	Spl. A. - 1560/2013	Hon. Rakesh Tiwari, J.	Spl. A. Section on 22/07/2015
24	Spl. A. - 42/2012	Hon. Rakesh Tiwari, J.	Spl. A. Section on 22/07/2015
25	Spl. A. - 234/2012	Hon. Rakesh Tiwari, J.	Spl. A. Section on 22/07/2015
26	Spl. A. - 260/2011	Hon. Rakesh Tiwari, J.	Spl. A. Section on 22/07/2015
27	Spl. A. - 20/2011	Hon. Rakesh Tiwari, J.	Spl. A. Section on 22/07/2015
28	Spl. A. - 70/2011	Hon. Rakesh Tiwari, J.	Spl. A. Section on 22/07/2015
29	Spl. A. Defective - 35/2011	Hon. Rakesh Tiwari, J.	Spl. A. Section on 22/07/2015
30	W. P. - 39077/2015	Hon. Rajes Kumar, J.	Computer Fresh Section on 21/07/2015
31	Crl. W. P. - 17097/2015	Hon. A. P. Sahi, J.	Court no.42 on 21/07/2015
In DB as a member			
32	Crl. A. - 3038/2012 with Crl. A. - 2332/2013 with Crl. A. - 2460/2013	Hon. Bachchoo Lal, J.	Crl. A. Section on 22/07/2015
33	Crl. A. - 4813/2011	Hon. Bachchoo Lal, J.	Crl. A. Section on 22/07/2015
34	Crl. A. - 639/2012 with Crl. A. - 5427/2011	Hon. Bachchoo Lal, J.	Crl. A. Section on 22/07/2015
Hon....., J.			
35	Crl. Revision – 2203/2015	Hon. Ramesh Sinha, J.	Crl. Revision Section on 22/07/2015
36	Bail – 29791/2014	Hon. Pankaj Naqvi, J.	Bail Section on 22/07/2015
37	Bail – 33894/2014	Hon. Pankaj Naqvi, J.	Bail Section on 22/07/2015
38	Bail – 3028/2015	Hon. Pankaj Naqvi, J.	Bail Section on 22/07/2015
39	Bail – 18300/2015	Hon. Pankaj Naqvi, J.	Bail Section on 22/07/2015
40	Bail – 34639/2014	Hon. Pankaj Naqvi, J.	Bail Section on 22/07/2015
41	Bail – 10443/2015	Hon. Pankaj Naqvi, J.	Bail Section on 22/07/2015
42	Bail – 41006/2014 with Bail – 36545/2014 with	Hon. Pankaj Naqvi, J.	Bail Section on 22/07/2015

	Bail - 1304/2015		
43	A227 – 3470/2015	Hon. Pankaj Mithal, J.	Computer Fresh Section on 22/07/2015
44	Bail – 25745/2015 (NRHM)	Hon. A. P. Sahi, J.	Listing Section on 21/07/2015
45	Bail – 21373/2015	Hon. Manoj Misra, J.	Computer Fresh Section on 21/07/2015
46	W. P. - 39012/2015	Hon. V. K. Birla, J.	Computer Fresh Section on 21/07/2015
47	Bail – 25542/2015 (NRHM)	Hon. A. P. Sahi, J.	Listing Section on 21/07/2015
Appropriate Court dealing with such matters			
48	CrI. A. - 13/2010 with CrI. A. - 7790/2009 with CrI. A. - 8170/2009	Appropriate Court dealing with such matters	CrI. A. Section on 22/07/2015
49	CrI. A. - 1736/2013 with CrI. A. - 1613/2013 with CrI. A. - 1645/2013	Appropriate Court dealing with such matters	CrI. A. Section on 22/07/2015
50	CrI. A. - 1133/2012 with CrI. A. - 1568/2012	Appropriate Court dealing with such matters	CrI. A. Section on 22/07/2015
51	Bail – 15736/2014 with Bail – 7508/2013	Appropriate Court dealing with such matters	Bail Section on 22/07/2015
52	Bail – 4382/2015 with Bail – 33990/2012	Appropriate Court dealing with such matters	Bail Section on 22/07/2015
53	Bail – 2779/2015 with Bail – 3835/2013	Appropriate Court dealing with such matters	Bail Section on 22/07/2015
54	Bail – 39984/2014 with Bail – 19165/2013 with Bail - 22980/2012	Appropriate Court dealing with such matters	Bail Section on 22/07/2015
55	Bail – 41440/2014 with Bail – 8891/2013	Appropriate Court dealing with such matters	Bail Section on 22/07/2015
56	Bail – 15273/2015 with Bail – 10374/2013	Appropriate Court dealing with such matters	Bail Section on 22/07/2015
57	Bail – 4051/2015 with Bail – 15307/2013	Appropriate Court dealing with such matters	Bail Section on 22/07/2015
58	Bail – 22594/2014 with Bail – 18078/2013	Appropriate Court dealing with such matters	Bail Section on 22/07/2015

59	Bail – 24094/2014 with Bail – 18447/2013	Appropriate Court dealing with such matters	Bail Section on 22/07/2015
60	W. P. - 37613/2015	Appropriate Court dealing with such matters	Computer Fresh Section on 21/07/2015
Special Order			
61	Writ A – 4181/2014 (Nomination Application – 237771/2015)	Place before Hon. M. C. Tripathi, J.	Writ A-II Section on 22/07/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
22/07/2015